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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/2023/ 9958 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
The District and Sessions Judge,
Bongaigaon

Dated Guwahati, the 5th October, 2023

Sub:- **Permission to avail Home Travel Concession (HTC)**

Ref:- Letter No. DJB. I-3/2023/8943, dated 15.09.2023

Madam,

With reference to the above, I am directed to inform you that Shri Tarun Dey, Secretary, District Legal Service Authority, Bongaigaon has been granted permission to avail Home Travel Concession (HTC) for the block period of 2022-2023, for the journey to his home at Silchar on 19.10.2023 and return on 26.10.2023, along with his wife and minor daughter, by the shortest possible route, as per existing Rules.

Shri Dey may be informed accordingly.

Thanking you,

Yours faithfully,

sd/-

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 9958-9962 /A.
Copy to:-

Dated 5th October, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. Shri Tarun Dey, Secretary, District Legal Services Authority for information, with reference to his letter dated 13.09.2023
3. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 4. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

R
4/10/23

REGISTRAR(VIGILANCE)

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04.10.2023